

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 67 of 2012 & 133/2012

Dated: 9th July, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

In the matter of:

M/s. Tata Steel Ltd. Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Anr..... Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok, Sr. Advocate, Mr. M.G. Ramachandran, Mr.R.M. Patnaik & Mr. P.P. Mohanty

**Counsel for the Respondent(s) : Mr. Hasan Murtaza for R-2
Mr. Rutwik Panda for R-1**

ORDER

On the prayer of the learned advocate for Respondent No. 2 post the matter on **18th July, 2012.** Learned counsel for the Commission is permitted to file counter with copy to the other side.

**(V.J. Talwar)
Technical Member
Ss**

**(P.S. Datta)
Judicial Member**